

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No.101

(IB)-1248(PB)/2018

IA-3255/2020, IA-3067/2022, IA-2577/2020, IA-2479/2020,
IA-3092/2020, IA-3600/2020, IA-3945/2020, IA-4549/2020,
IA-2043/2021, IA-428/2021, IA-3699/2021, IA-2217/2022,
CA-1245/2020, IA-3442/2023, IA-2298/2021, IA-3588/2023,
IA-3596/2023, IA-3926/2023, IA-4179/2023, IA-4491/2023,
IA-4498/2023, IA-6445/2023, IA-3870/2020, IA-6501/2023,
IA-506/2024, Ivn. P-13/2024, IA-1096/2024, IA-1158/2024,
IA-1159/2024, IA-1222/2024, IA-2536/2020, IA-2552/2020,
IA-2554/2020, IA-2555/2020, IA-2557/2020, IA-2566/2020,
IA-2628/2020, IA-2629/2020, IA-2631/2020, IA-2696/2020,
IA-2807/2020, IA-2812/2020, IA-3295/2020, IA-3300/2020,
IA-3323/2020, IA-3312/2020, IA-3333/2020, IA-3834/2020,
IA-3869/2020, IA-4878/2020, IA-2537/2020, IA-2550/2020,
IA-2551/2020, IA-2556/2020, IA-2558/2020, IA-2559/2020,
IA-2563/2020, IA-2564/2020, IA-2576/2020, IA-2578/2020,
IA-2608/2020, IA-2624/2020, IA-2625/2020, IA-2627/2020,
IA-2697/2020, IA-3254/2020, IA-2599/2020, IA-3327/2020,
IA-3332/2020, IA-3331/2020, IA-3324/2020, IA-2695/2020,
IA-3152/2020, IA-3214/2020, IA-3215/2020, IA-3227/2020,
IA-3263/2020, IA-3265/2020, IA-3270/2020, IA-3276/2020,
IA-3342/2020, IA-3302/2020, IA-3344/2020, IA-3326/2020,
IA-3322/2020, IA-3328/2020, IA-3335/2020, IA-3334/2020,
IA-3329/2020, IA-3836/2020, IA-3867/2020, IA-3868/2020,
IA-2538/2020, IA-2694/2020, IA-2833/2020, IA-2839/2020,
IA-2825/2020, IA-3249/2020, IA-3252/2020, IA-3264/2020,
IA-3343/2020, IA-3338/2020, IA-3870/2020, IA-3871/2020,
IA-3872/2020, IA-3873/2020, IA-3357/2020, IA-3358/2020,
IA-3243/2023, IA-5474/2023, IA-3330/2020, IA-3325/2020,
IA-2754/2024, IA-3017/2024, IA-3018/2024,

IN THE MATTER OF:

Shinoj Koshy

... **Applicant/Petitioner**

Versus

M/s. Granite Gate Properties Pvt Ltd

... **Respondent**

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 07.06.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Deepak Khosla, Adv. Ridhima Verma, Adv. Shashwat Tripathi, Adv. Madhu Ayachit, Adv. Aparajita Singh in IA-3588/2023, IA-4179/2023, IA-3596/2023, IA-1096/2024, IA-1158/2024, IA-1159/2024, IA-3017/2024, IA-3018/2024.
Adv. Anuja Pethia, Adv. Rishabh Govilla, Adv. Srikant Singh in IA-2217/2022, IA-2566/2020.

For the Respondent : Adv. Abhishek Anand in IA-2576/2020, IA-2608/2020, IA-2697/2020, IA-3322/2020 IA-3872/2020.
Adv. Kiran Singh, Adv. Ajay Sharma for R-1 in IA-2695/2020.
Adv. Ravi Kumar Aggarwal, Adv. Ishaan Aggarwal in IA-2555/2020 IA-2578/2020.
Adv. Abhishek Chauhan for Respondent No. 1 in IA-3869/2020.
Adv I.P.S. Oberoi for R-1, 2 & 3 in IA-2628/2020

For the Shomit Finance : Sr. Adv. Sunil Fernandes, Adv. Pankaj Aggarwal, Adv. Diksha Dadu, Adv. Shashwat Srivastava , Adv. Ranjan Grover in IA-1096/2024, IA-3596/2023, IA-3926/2023, IA-3330/2020, IA-3328/2020.

For the Noida Authority : Adv. Rachit Mittal, Adv. Parish Mishra,

For the RP : Adv. Abhishek Anand, Adv. Sumant Batra, Adv. Nidhi Yadav, Adv. Sarthak Bhandari, Adv. Nubair Alvi, Adv. Devendra Singh

For SRA : Adv. G.P. Madaan, Adv. Harimohan

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-2298/2021: Arguments heard. **Order reserved.**

IA-2695/2020: In terms of the order dated 06.06.2024, one week time was granted to the Respondent No. 1 to file reply to IA. The IA is reflected in the cause list because the same is linked with the attach matter. Let the same be listed for further hearing on 13.06.2024, by which time, the Respondent No. 1 file its reply if any.

List on 13.06.2024.

IA-3067/2022, IA-3255/2020, IA-3588/2023, IA-506/2024: Arguments to continue on 13.06.2024.

IA-1158/2024: Arguments heard. **Order Reserved.**

It would be open to the Ld. Counsel for the parties to file written synopsis within three days.

IA-3018/2024: Mr. Deepak Khosla, the Ld. Counsel appearing for the Applicant pressed the application for Forensic Audit. Let the same be listed for further consideration on 13.06.2024.

In the meantime, it would be open to the RP to file reply, if it desire so.

IA-2577/2020, IA-2479/2020, IA-3092/2020, IA-3600/2020, IA-3945/2020, IA-4549/2020, IA-2043/2021, IA-428/2021, IA-3699/2021, IA-2217/2022, CA-1245/2020, IA-3442/2023, IA-3596/2023, IA-3926/2023, IA-4179/2023, IA-4491/2023, IA-4498/2023, IA-6445/2023, IA-3870/2020, IA-6501/2023, Ivn. P-13/2024, IA-1096/2024, IA-1159/2024, IA-1222/2024, IA-2536/2020, IA-2552/2020, IA-2554/2020, IA-2555/2020, IA-2557/2020, IA-2566/2020, IA-2628/2020, IA-2629/2020, IA-2631/2020, IA-2696/2020, IA-2807/2020, IA-2812/2020, IA-3295/2020, IA-3300/2020, IA-3323/2020, IA-3312/2020, IA-3333/2020, IA-3834/2020, IA-3869/2020, IA-4878/2020, IA-2537/2020, IA-2550/2020, IA-2551/2020, IA-2556/2020, IA-2558/2020, IA-2559/2020, IA-2563/2020, IA-2564/2020, IA-2576/2020, IA-2578/2020, IA-2608/2020, IA-2624/2020, IA-2625/2020, IA-2627/2020, IA-2697/2020, IA-3254/2020, IA-2599/2020, IA-3327/2020, IA-3332/2020, IA-3331/2020, IA-3324/2020, IA-3152/2020, IA-3214/2020, IA-3215/2020, IA-3227/2020, IA-3263/2020, IA-3265/2020, IA-3270/2020, IA-3276/2020, IA-3342/2020, IA-3302/2020, IA-3344/2020, IA-3326/2020, IA-3322/2020, IA-3328/2020, IA-3335/2020, IA-3334/2020, IA-3329/2020, IA-3836/2020, IA-3867/2020, IA-3868/2020, IA-2538/2020, IA-2694/2020, IA-2833/2020, IA-2839/2020, IA-2825/2020, IA-3249/2020, IA-3252/2020, IA-3264/2020, IA-3343/2020, IA-3338/2020, IA-3870/2020, IA-3871/2020, IA-3872/2020, IA-3873/2020, IA-3357/2020, IA-3358/2020, IA-3243/2023, IA-5474/2023, IA-3330/2020, IA-3325/2020, IA-2754/2024, IA-3017/2024:

List all applications on 13.06.2024.

**Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)**

**Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**